

**GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 2040
ANSWERED ON 14TH DECEMBER, 2023**

LOSSES INCURRED DUE TO DAMAGE TO NH

**2040. DR. A. CHELLAKUMAR:
SHRI GAURAV GOGOI:
SHRI SAPTAGIRI SANKAR ULAKA:
SHRI BENNY BEHANAN:
SHRI KARTI P. CHIDAMBARAM:**

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

(a) the details of the losses incurred by various National Highways during the last five years due to damage caused by heavy rains and other reasons;

(b) whether the National Highways Authority of India (NHAI) and other agencies have inspected the drainage system as well as the roads in view of the increased carrying capacity of the roads and for the smooth movement of vehicles;

(c) if so, the details thereof and the corrective steps being taken in this regard along with the expenditure incurred for this purpose, State/UT-wise and if not, the reasons therefor; and

(d) whether the Government has no plan other than the proposed asset monetisation of National Highways and if so, the details thereof?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) to (c) State / Union Territory (UT) - wise details of reported length of damaged National Highways (NHs) during the last five years, including damages due to heavy rains and other factors, are at Annexure-I.

Development and maintenance of NHs is a continuous process. The conditions of NHs are assessed from time to time and specially before monsoon by the Ministry through its various executing agencies such as National Highways Authority of India (NHAI), National Highways & Infrastructure Development Corporation Limited (NHIDCL), Border Roads Organisation (BRO), National Highways Logistics Management Limited (NHLML), Public Works Departments (PWDs) / Road Construction Departments (RCDs) / Corporations of State Governments/ Union Territories (UTs). The works on NHs are accordingly taken up from time to time as per traffic density, inter-se priority and availability of funds to keep the NHs in traffic worthy conditions; such works also include rectification of deficiencies and damages caused due to various reasons, rehabilitation and strengthening of NHs, capacity augmentation to higher lane configurations, providing adequate drainage systems, etc.

Provision of adequate drainage system is an integral part of development of NHs. Appropriate camber/cross fall is provided to the wearing surface of the roads to drain off the rain water at the earliest. The drain off water is collected in longitudinal drain and eventually goes

to the cross drains or streams. These aspects are taken care of during the design & construction of NHs. The NHs are provided with longitudinal lined/unlined drains and cross drains depending on the site requirement in accordance with the Indian Road Congress (IRC) guidelines.

The Ministry has evolved a mechanism to ensure Maintenance and Repair (M&R) of all NHs sections through accountable maintenance agency.

The M&R of stretches of NHs, where Development works have commenced or Operation, Maintenance and Transfer (OMT) Concessions/ Operation and Maintenance (O&M) Contracts have been awarded, are the responsibility of the concerned Concessionaires/ Contractors till the end of the Defect Liability Period (DLP)/ the Concession Period. Similarly, for NHs stretches undertaken under TOT (Toll Operate and Transfer) and InvIT (Infrastructure Investment Trust), M&R responsibility lies with concerned Concessionaire till the end of the Concession Period.

For remaining NHs stretches, Ministry has taken policy decision to undertake maintenance works either through Performance based Maintenance Contract (PBMC) or Short Term Maintenance Contract (STMC) only, by phasing out the conventional types of M&R works like Ordinary Repairs (OR), Periodical Renewals (PR), Special Repairs (SR) and Flood Damage Repairs (FDR) taken up earlier.

Expenditure for development and maintenance of NHs is incurred by different agencies e.g. NHAI, NHIDCL, BRO, NHLML and State/UT Government. Year - wise details of funds allocated and expenditure

incurred / funds released under Agencies (other than State/UT government) / Schemes for development and maintenance of NHs during the last five years are placed at Annexure-IIA and Annexure-IIIA respectively. For works being executed through State / UT Governments, State / UT - wise details of funds allocated and expenditure incurred / funds released for development and maintenance of NHs during the last five years are placed at Annexure-IIB and Annexure-IIIB respectively.

(d) Apart from the Budgetary support for the NHs projects, other sources of funds include monetization of NHs through InvIT (Infrastructure Investment Trust) and Project based financing modes. In addition, Private Investment is also done for NHs under Public Private Partnership (PPP) Projects.

Ministry, through NHAI, has raised Rs. 70,127 Crore so far through the monetization of NHs through TOT (Toll Operate and Transfer), InvIT and Project based financing modes. Additionally, Private Investment of Rs. 1,12,095 Crore has been done for NHs under PPP Projects so far since 2018-19.

ANNEXURE-I**ANNEXURE REFERRED TO IN REPLY TO PARTS (a) TO (c) OF LOK SABHA UNSTARRED QUESTION NO. 2040 ANSWERED ON 14.12.2023 ASKED BY DR. A. CHELLAKUMAR, SHRI GAURAV GOGOI, SHRI SAPTAGIRI SANKAR ULAKA, SHRI BENNY BEHANAN AND SHRI KARTI P. CHIDAMBARAM REGARDING LOSSES INCURRED DUE TO DAMAGE TO NH**

State / UT - wise details of reported length of damaged NHs during the last five years, including damages due to heavy rains and other factors: -

Sl. No.	State/UT	Length in Km				
		Length of Damaged NHs				
		2018-19	2019-20	2020-21	2021-22	2022-23
1	Andhra Pradesh	150	493	237	192	85
2	Arunachal Pradesh	107	91	98	95	102
3	Assam	75	351	229	278	463
4	Bihar	391	338	195	92	139
5	Chhattisgarh	32	46	91	105	97
6	Goa	0	114	30	0	0
7	Gujarat	208	190	195	222	304
8	Haryana	0	0	6	74	75
9	Himachal Pradesh	200	201	15	170	76
10	Jharkhand	955	762	736	490	253
11	Karnataka	44	151	57	164	123
12	Kerala	341	337	183	223	159
13	Madhya Pradesh	94	31	10	62	113
14	Maharashtra	827	899	1,123	866	785
15	Manipur	23	9	12	20	14
16	Meghalaya	15	78	27	104	148
17	Mizoram	6	6	28	80	42
18	Nagaland	2	2	56	53	29
19	Odisha	37	264	188	131	104
20	Punjab	41	69	42	126	67
21	Rajasthan	261	439	14	598	449
22	Sikkim	2	28	9	8	21
23	Tamil Nadu	158	195	207	305	200
24	Telangana	25	268	14	828	35
25	Tripura	0	0	35	108	34
26	Uttar Pradesh	313	213	484	118	354
27	Uttarakhand	298	530	384	406	601
28	West Bengal	65	45	120	85	235

		Length in Km				
Sl. No.	State/UT	Length of Damaged NHs				
		2018-19	2019-20	2020-21	2021-22	2022-23
29	Andaman & Nicobar Islands	0	0	25	48	71
31	Jammu & Kashmir	95	1	39	26	71
32	Ladakh	0	1	3	2	1
33	Puducherry	23	38	29	27	0

ANNEXURE-IIA**ANNEXURE REFERRED TO IN REPLY TO PARTS (a) TO (c) OF LOK SABHA UNSTARRED QUESTION NO. 2040 ANSWERED ON 14.12.2023 ASKED BY DR. A. CHELLAKUMAR, SHRI GAURAV GOGOI, SHRI SAPTAGIRI SANKAR ULAKA, SHRI BENNY BEHANAN AND SHRI KARTI P. CHIDAMBARAM REGARDING LOSSES INCURRED DUE TO DAMAGE TO NH****Year - wise details of funds allocated and expenditure incurred / funds released under Agencies (other than State/UT government) / Schemes for development of NHs during the last five years:-**

Sl. No.	Agency/Scheme	Amount in Rs. Crore									
		2018-19		2019-20		2020-21		2021-22		2022-23	
		Alloc.	Expd.	Alloc.	Expd.	Alloc.	Expd.	Alloc.	Expd.	Alloc.	Expd.
1	NHAI Investment	11,569	11,569	11,091	11,091	23,850	23,850	36,210	36,210	110,850	110,850
2	Toll remittances - NHAI	9,570	9,570	10,600	10,600	11,500	11,500	12,670	12,670	18,006	18,006
3	NH(O) - NHAI	0	0	1,000	1,000	2,833	2,833	16,143	16,143	17,203	17,203
4	Monetisation of NHs – TOT - NHAI	9,682	9,682	10,000	5,000	10,250	7,262	13,000	5,000	10,000	10,000
5	IEBR / Borrowings by NHAI	62,000	61,217	75,000	74,988	65,000	65,036	65,000	65,150	1,000	798
6	Project based Financing by NHAI					9,731	9,731	14,006	14,006	15,000	9,824
7	InVIT by NHAI							7,350	7,350	10,000	2,850
8	NH(O) - NHIDCL	1,000	1,000	2,165	2,165	6,568	6,568	7,079	7,079	11,083	11,083

Amount in Rs. Crore											
Sl. No.	Agency/Scheme	2018-19		2019-20		2020-21		2021-22		2022-23	
		Alloc.	Expd.	Alloc.	Expd.	Alloc.	Expd.	Alloc.	Expd.	Alloc.	Expd.
9	Special Accelerated Road Development Programme for North-East Region (SARDP-NE) including Arunachal Package	5,610	5,345	3,680	3,592	4,540	4,513	4,825	4,782	4,860	4,609
10	Special Programme for development of Roads In Left Wing Extremism affected Area (LWE) including Development of Vijayawada-Ranchi Road	905	552	475	409	425	378	332	329	372	362
11	Externally Aided Projects - Head Quarters, NHAI, NHIDCL	222	219	1,242	1,242	1,905	1,905	3,151	3,151	2,028	2,028
12	Bharatmala - BRO, NHIDCL, NHAI	0	0					923	923	2,585	2,585
13	NHLML (for MMLPs & Port Connectivity Projects)	0	0					100	100	440	440
14	Other Ministries (Railways / Ports, Shipping & Waterways)									446	446

Amount in Rs. Crore											
Sl. No.	Agency/Scheme	2018-19		2019-20		2020-21		2021-22		2022-23	
		Alloc.	Expd.	Alloc.	Expd.	Alloc.	Expd.	Alloc.	Expd.	Alloc.	Expd.
15	Border Roads Organisation (BRO)	135	135	356	354	502	500	352	338	595	595

Alloc. – Allocation; Expd. - Expenditure

ANNEXURE-IIB**ANNEXURE REFERRED TO IN REPLY TO PARTS (a) TO (c) OF LOK SABHA UNSTARRED QUESTION NO. 2040 ANSWERED ON 14.12.2023 ASKED BY DR. A. CHELLAKUMAR, SHRI GAURAV GOGOI, SHRI SAPTAGIRI SANKAR ULAKA, SHRI BENNY BEHANAN AND SHRI KARTI P. CHIDAMBARAM REGARDING LOSSES INCURRED DUE TO DAMAGE TO NH**

For works being executed through State / UT Governments, State / UT - wise details of funds allocated and expenditure incurred / funds released for development of NHs during the last five years:-

Sl. No.	State/UT	Amount in Rs. Crore									
		2018-19		2019-20		2020-21		2021-22		2022-23	
		Alloc.	Expd.	Alloc.	Expd.	Alloc.	Expd.	Alloc.	Expd.	Alloc.	Expd.
1	Andhra Pradesh	2,260	2,054	1,809	2,011	1,846	1,922	2,116	2,101	2,292	2,372
2	Arunachal Pradesh	90	89	81	81	142	150	310	380	653	673
3	Assam	414	421	430	428	420	420	350	357	418	408
4	Bihar	1,598	1,554	1,899	1,553	2,082	2,170	2,542	2,476	1,705	1,792
5	Chhattisgarh	1,831	1,342	709	697	683	791	648	630	835	852
6	Goa	940	973	1,004	976	1,062	726	643	608	811	661
7	Gujarat	392	390	545	719	730	828	800	810	900	696
8	Haryana	330	375	105	108	160	143	110	96	100	100
9	Himachal Pradesh	351	328	160	99	176	182	722	748	883	822
10	Jharkhand	320	320	163	182	330	301	350	355	370	337
11	Karnataka	1,630	1,561	1,361	1,293	1,210	1,224	1,079	1,085	1,576	1,316
12	Kerala	280	301	294	327	470	525	331	305	200	189
13	Madhya Pradesh	1,665	1,887	2,279	2,535	1,750	1,958	1,306	1,255	752	756
14	Maharashtra	7,051	7,445	10,341	10,998	9,849	9,226	6,099	6,145	4,525	4,626

Amount in Rs. Crore											
Sl. No.	State/UT	2018-19		2019-20		2020-21		2021-22		2022-23	
		Alloc.	Expd.	Alloc.	Expd.	Alloc.	Expd.	Alloc.	Expd.	Alloc.	Expd.
15	Manipur	260	260	397	392	147	145	130	124	105	94
16	Meghalaya	71	58	35	20	17	19	60	69	65	58
17	Mizoram	80	80	85	85	91	89	125	125	50	49
18	Nagaland	200	200	445	414	355	308	364	346	245	248
19	Odisha	790	774	451	462	601	676	755	768	998	943
20	Punjab	786	808	883	1,020	820	675	528	501	480	374
21	Rajasthan	1,296	1,290	1,124	1,062	842	911	836	846	1,456	1,459
22	Sikkim	1	0	0	0	5	4	45	40	100	91
23	Tamil Nadu	870	884	530	423	716	618	1,200	1,151	1,180	1,192
24	Telangana	1,220	1,213	1,515	1,494	1,000	1,015	970	886	1,000	853
25	Tripura	50	50	65	62	105	100	125	129	100	100
26	Uttar Pradesh	2,040	1,996	1,838	1,765	1,715	1,798	1,265	1,329	1,984	2,008
27	Uttarakhand	1,000	1,011	964	1,044	960	1,039	665	654	600	585
28	West Bengal	991	980	806	792	713	751	593	532	809	917
29	Andaman & Nicobar Islands	0	0	0	0	1	0	1	0	1	0
30	Chandigarh	2	1	5	0	1	0	1	0	1	0
31	Dadra & Nagar Haveli	2	0	12	0	25	43	32	30	40	26
32	Daman & Diu	0	0	8	0						
33	Delhi	3	0	83	62	92	50	98	58	75	57
34	Jammu & Kashmir	45	44	50	26	70	52	90	68	390	101
35	Ladakh	0	0	0	0	20	17	11	0	3	0

Amount in Rs. Crore											
Sl. No.	State/UT	2018-19		2019-20		2020-21		2021-22		2022-23	
		Alloc.	Expd.	Alloc.	Expd.	Alloc.	Expd.	Alloc.	Expd.	Alloc.	Expd.
36	Puducherry	30	13	2	1	21	19	3	1	50	51
37	Other projects under NH(O) / First come first served	0	0	1,513	**	-303	**	-206	**	-734	**

Alloc. – Allocation; Expd. - Expenditure

Expenditure in some States is in excess against their allocation, however total expenditure in the country is well within the Ministry's overall Budgetary allocation.

Negative allocation is reflected as funds were re-appropriated from State PWD to NHAI / NHIDCL. However the State/UT wise allocation was not reduced.

** - Expenditure included in State/UT wise

Allocation of PR/IRQP is not included in the above statement. PR/IRQP is funded from NH(O) from 2021-22 onwards.

ANNEXURE-IIIA**ANNEXURE REFERRED TO IN REPLY TO PARTS (a) TO (c) OF LOK SABHA UNSTARRED QUESTION NO. 2040 ANSWERED ON 14.12.2023 ASKED BY DR. A. CHELLAKUMAR, SHRI GAURAV GOGOI, SHRI SAPTAGIRI SANKAR ULAKA, SHRI BENNY BEHANAN AND SHRI KARTI P. CHIDAMBARAM REGARDING LOSSES INCURRED DUE TO DAMAGE TO NH**

Year - wise details of funds allocated and expenditure incurred / funds released under Agencies (other than State/UT government) / Schemes for maintenance and repair (M&R) of NHs during the last five years:-

Amount in Rs. Crore											
Sl. No.	Agency	2018-19		2019-20		2020-21		2021-22		2022-23	
		Alloc.	Expd.	Alloc.	Expd.	Alloc.	Expd.	Alloc.	Expd.	Alloc.	Expd.
1	NHAI	272.19	272.19	400.00	400.00	400.00	400.00	1,909.36	1,909.36	1,825.00	1,825.00
2	NHIDCL	100.00	100.00	200.00	200.00	248.17	248.17	325.00	325.00	50.00	50.00
3	BRO	115.00	114.81	142.00	134.23	220.00	219.78	170.00	152.06	230.00	225.13

Alloc. – Allocation; Expd. - Expenditure

ANNEXURE-IIIB**ANNEXURE REFERRED TO IN REPLY TO PARTS (a) TO (c) OF LOK SABHA UNSTARRED QUESTION NO. 2040 ANSWERED ON 14.12.2023 ASKED BY DR. A. CHELLAKUMAR, SHRI GAURAV GOGOI, SHRI SAPTAGIRI SANKAR ULAKA, SHRI BENNY BEHANAN AND SHRI KARTI P. CHIDAMBARAM REGARDING LOSSES INCURRED DUE TO DAMAGE TO NH**

For works being executed through State / UT Governments, State / UT - wise details of funds allocated and expenditure incurred / funds released for M&R of NHs during the last five years:-

Amount in Rs. Crore											
Sl. No.	State/UT	2018-19		2019-20		2020-21		2021-22		2022-23	
		Alloc.	Expd.	Alloc.	Expd.	Alloc.	Expd.	Alloc.	Expd.	Alloc.	Expd.
1	Andhra Pradesh	87.98	20.61	89.60	65.37	147.44	113.91	150.92	85.89	214.50	164.08
2	Arunachal Pradesh	34.10	15.97	28.72	25.27	78.76	111.39	68.84	76.08	73.64	73.06
3	Assam	48.33	11.33	28.49	3.28	130.68	73.19	110.70	38.60	88.28	59.23
4	Bihar	38.86	20.91	50.31	15.24	115.92	64.86	108.32	72.00	60.52	1.57
5	Chhattisgarh	28.59	10.79	25.02	16.79	44.13	16.72	32.77	15.16	32.46	12.03
6	Goa	8.10	4.87	6.59	1.13	18.95	8.02	16.19	6.58	12.51	12.37
7	Gujarat	80.30	64.49	100.23	91.43	186.28	114.78	168.58	48.92	346.60	332.79
8	Haryana	0.80	0.26	0.50	0.02	3.00	0.00	3.50	0.00	9.08	0.00
9	Himachal Pradesh	55.45	43.01	37.90	28.34	83.40	73.98	88.59	55.05	50.65	37.42
10	Jharkhand	44.31	32.25	26.83	26.07	39.71	23.13	49.00	21.92	33.70	40.84
11	Karnataka	66.21	46.52	60.88	30.87	148.30	132.44	151.44	94.06	60.85	35.11
12	Kerala	81.95	29.93	77.19	64.27	127.06	178.97	121.62	47.74	33.75	7.18
13	Madhya Pradesh	40.59	11.23	25.11	14.80	102.05	28.11	63.84	10.79	29.84	8.42

Amount in Rs. Crore											
Sl. No.	State/UT	2018-19		2019-20		2020-21		2021-22		2022-23	
		Alloc.	Expd.	Alloc.	Expd.	Alloc.	Expd.	Alloc.	Expd.	Alloc.	Expd.
14	Maharashtra	387.90	352.83	125.25	42.48	281.53	157.14	270.81	44.81	122.67	66.27
15	Manipur	34.94	21.67	7.10	2.38	26.11	22.89	19.38	14.23	9.10	0.00
16	Meghalaya	121.29	67.35	70.36	39.15	61.66	45.64	64.07	52.86	36.44	32.94
17	Mizoram	158.98	126.86	48.97	37.23	34.91	21.00	44.96	33.90	21.88	8.19
18	Nagaland	63.33	50.65	42.42	32.73	62.14	46.24	70.09	28.47	42.27	17.57
19	Odisha	43.24	25.90	55.31	49.95	63.16	104.68	99.73	63.31	38.29	24.88
20	Punjab	33.20	10.62	10.74	5.43	34.72	27.81	27.85	16.05	54.31	18.61
21	Rajasthan	52.73	18.23	51.90	40.02	125.86	78.02	111.51	16.14	74.64	61.40
22	Sikkim	16.00	17.30	11.94	10.36	5.88	6.85	8.87	7.91	7.11	3.90
23	Tamil Nadu	52.77	42.68	36.85	16.21	92.68	92.18	75.95	25.25	84.12	67.73
24	Telangana	37.34	22.73	82.60	59.55	128.43	72.54	103.30	36.79	167.41	105.01
25	Tripura	47.94	47.35	25.71	14.54	16.68	12.13	9.03	0.00	5.10	0.00
26	Uttar Pradesh	73.07	40.12	116.22	73.54	139.57	90.81	133.63	71.34	104.81	81.87
27	Uttarakhand	38.06	15.04	27.97	14.42	46.21	32.79	40.41	12.69	32.85	18.20
28	West Bengal	32.27	28.54	41.66	38.03	51.50	34.89	46.11	33.11	81.06	49.60
29	Chandigarh	0.10	0.00	0.20	0.00	3.11	2.03	9.30	5.69	5.12	0.89
30	Dadra & Nagar Haveli ^	0.10	0.00	0.20	0.00	0.86	0.00	0.68	0.00	0.25	0.00
31	Daman & Diu ^	0.10	0.00	0.20	0.00						
32	Delhi	0.50	0.00	0.50	0.00	0.25	0.00	0.20	0.00	0.23	0.00
33	Jammu & Kashmir \$	33.48	9.14	2.02	0.34	9.37	0.00	4.11	0.00	5.92	0.00
34	Ladakh	0.00	0.00	0.00	0.00	5.13	3.39	3.64	0.00	1.25	0.00

Amount in Rs. Crore											
Sl. No.	State/UT	2018-19		2019-20		2020-21		2021-22		2022-23	
		Alloc.	Expd.	Alloc.	Expd.	Alloc.	Expd.	Alloc.	Expd.	Alloc.	Expd.
35	Puducherry	1.08	0.99	1.97	0.09	2.35	1.98	1.37	0.30	5.20	9.89
36	Bridge management										
37	First come first serve			-59.46	**	-632.04	**	-1,182.15	**	-368.11	**

Alloc. – Allocation; Expd. - Expenditure

Expenditure in some States is in excess against their allocation, however total expenditure in the country is well within the Ministry's overall Budgetary allocation.

\$- Erstwhile Jammu and Kashmir State before reorganisation to State of Jammu & Kashmir and UT of Ladakh

^- Erstwhile UTs before merger

*- Negative allocation is reflected as funds were re-appropriated from State PWD to NHAI/NHIDCL due to lower expenditure being incurred. However the State/UT wise allocation was not reduced due to sanction purposes.

** - Expenditure included in State/UT wise

Allocation and expenditure in the above statement includes PR/IRQP which is funded from NH(O) from 2021-22 onwards. Therefore, total allocation is greater than total outlay of M&R.
